

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00696/2020

Jabalpur, this Wednesday, the 13th day of January, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Vishwas Nimgaonkar, S/o Shri Gajanan Nimgaonkar,
 Age: 46 years, Occupation Nil, Address: 17/2, Bhavanipur
 Colony, Annapurna Road, Indore (MP) **-Applicant**

(By Advocate – **Shri Girish Patwardhan**)

V e r s u s

1. Union of India, through its Secretary,
 Ministry of Communication, Department of Post
 Dak Bhawan, New Delhi 110001
2. Chief Post Master General MP Circle Hoshangabad Road,
 Bhopal 462012 M.P.
3. Postmaster General, Indore Region,
 Indore-452001 M.P.
4. Director Postal Services, Indore Region
 Indore 452001 M.P.
5. Sr. Superintendent of Post Offices,
 Indore City, Division Indore, 452007 M.P. **- Respondents**

(By Advocate – **Shri S.P.Singh**)

O R D E R(ORAL)

By Ramesh Singh Thakur, JM:-

Miscellaneous Application No. 200/00698/2020

This application has been moved by the applicant for withdrawal of Original Application No. 200/00696/2020 for the reasons stated in Para 4 & 5 of this M.A.

2. The respondents have no objection to it.
3. Accordingly, the M.A. is allowed and the applicant is permitted to withdraw the O.A.

Original Application No. 200/00696/2020

4. In view of the order in Misc. Application No. 200/00698/2020, the Original Application is dismissed as withdrawn.



(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member